

परिवार नियोजन कार्यक्रम के लिए निधि

2260. श्री नारायण स्वरूप शर्मा :

श्री राम स्वरूप बिष्टार्थी :

श्री ग्रोम प्रकाश त्यागी :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) पहली तीन पंचवर्षीय योजनाओं में परिवार नियोजन के लिए पृथक-पृथक कितनी राशि नियत की गयी थी ;

(ख) वर्ष 1969-70 के लिए इस हेतु कितनी राशि निर्धारित की गयी है,

(ग) चौथी योजना में परिवार का नियोजन के लिए कितनी राशि निर्धारित करने का प्रस्ताव है ;

(घ) क्या यह सच है कि परिवार नियोजन के लिए निर्धारित राशि के एक बड़े अंश को उपयोग में नहीं लाया जाता है ; और

(ङ) यदि हां, तो राशि के समुचित उपयोग के बारे में सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मन्त्री (डा० श्रीपति चन्द्रशेखर)

(क) पहली तीन पंचवर्षीय योजनाओं में परिवार नियोजन के लिए निम्नलिखित धन-राशि का नियतन किया गया था :—

पहली योजना 65 लाख रुपये
(1951-56)

दूसरी योजना 497 लाख रुपये
(1956-61)

तीसरी योजना 2697.57 लाख रुपये
(1961-66)

(ख) 42 करोड़ रुपये ।

(ग) योजना आयोग ने चौथी योजना में

इस कार्यक्रम के लिए अस्थायी रूप से तीन अरब रुपये की व्यवस्था की है ।

(घ) और (ङ) जी नहीं । संगठन-स्थापना के विकास में दोष, निर्माण सम्बन्धी कार्यों में समयाभाव, अनुदानों आदि का अल्प मात्रा में उपयोग करने जैसे कारणों से परिवार नियोजन बजट की केवल कुछ अल्प धन राशि का उपयोग नहीं हो सका है । धन का समय पर और समुचित रूप से उपयोग सुनिश्चित करने के वास्ते इस कार्यक्रम से सम्बन्धित विभिन्न गतिविधियों को पर्याप्त रूप से तीव्र करने के लिये राज्यों के साथ समय-समय पर बातचीत के जरिये कदम उठाये जा रहे हैं ।

Seizure of contraband textile goods in North Bombay

2261. SHRI N. R. LASKAR :

SHRI R. BARUA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that contraband textile goods valued at Rs 5.5 crores were seized by the customs authorities from a truck in North Bombay on the 9th December, 1968 :

(b) if so, the names of goods seized ;

(c) whether any foreigners were also arrested in this connection ; and

(d) the action taken against them ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). There is no information about such seizure on 9th December, 1968. However, on the 10th December, 1968 Bombay Customs authorities seized Nylon Crape and Radiant yarn valued at Rs. 5.35 lakhs from an abandoned lorry at Lalbaug.

(c) and (d). No arrests have been made so far.

Water-Logging in Punjab

2262. SHRI SHRI CHAND

GOYAL :

SHRI BAL RAJ MADHOK :

SHRI RANJIT SINGH :

SHRI D. C. SHARMA :
SHRI BENI SHANKAR
SHARMA :
SHRI HARDAYAL
DEVGUN :
SHRI K. M. MADHUKAR :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Punjab State is badly affected by water-logging ;

(b) whether the Punjab Government have proposed a scheme to solve this problem and approached the Central Government for giving the financial assistance for tackling this gigantic problem during the Fourth Plan ; and

(c) if so, the details thereof and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD) : (a) An area of about 14 lakh acres was reported as water-logged in 1966 in Punjab.

(b) No specific scheme for solving this problem has been received from the State Government.

(c) Does not arise.

New Look to Connaught Place, New Delhi

2263. **SHRI B. K. DASCHOW-DHURY :** Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) for how long it has taken Government to give a new look to the Connaught Place in the Capital of the country ; and

(b) the approximate cost to be incurred thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The work relating to redevelopment of Connaught Place was started by the New Delhi Municipal Committee in early July 1968. Major part of the work has been completed. Only minor work of Foot paths etc. is being completed.

(b) According to information received from the New Delhi Municipal Committee,

an expenditure of about Rs. 7.50 lakhs is to be incurred on this work. The amount does not include the cost of development of the Inner (green) Circular Park.

Hindustan Insecticides Limited

2264. **SHRI D. AMAT :**
DR. SUSHILA NAYAR :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the amount of loss which the Hindustan Insecticides Ltd. suffered during the last three years, year-wise on account of irregularities, thefts and stocks shortages or other-wise ;

(b) whether the matter were looked into and if so, the result thereof ; and

(c) the steps taken by Government to find out the defects and to bring about improvements in its working ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Two instances of loss have been reported by the Company :

(i) Stock shortage of about Rs. 11,336/- in 1966-67 ;

(ii) Loss on account of fire to the extent of about Rs. 10,621/- in 1968-69.

(b) Yes ; the stock shortage of 1966-67 was investigated and found to be mainly due to evaporation of volatile materials in the manufacturing process and handling losses. The Committee which enquired into the fire accident in 1968-69 has recommended measures to strengthen fire-preventive measures.

(c) The Government have not found it necessary to take any special steps as the Company was already seized of the matters.

Rural Electrification in Bihar

2265. **SHRI KAMESHWAR SINGH :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any scheme for rural electrification in Bihar has been received under the Fourth Plan ;